ITEM NO.11 REGISTRAR COURT. 1 SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 39788/2013

SHIVAM HAND MADE PAPER Petitioner(s)

VERSUS

THE COMMISSIONER ALLAHABAD DIV.& ORS Respondent(s)

(with office report)

Date : 02/02/2017 This petition was called on for hearing today.

For Petitioner(s)

Ms Reena Yadav, Adv.

Mr. E. C. Vidya Sagar,Adv.

For Respondent(s)

Ms Sheenu Chauhan, Adv.

Mr. Shrish Kumar Misra,Adv.

Mr Pankaj Singh, Adv.

Mr. Vinay Garg,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Opportunity to respondent nos. 1 and 2 to file counter affidavit has already been declined.

Respondent no.3 has already filed counter affidavit.

Ld. Counsel for the petitioner to take fresh steps to effect service on respondent no.4 within two weeks time.

Notice thereafter be issued.

List again on 6.3.2017.

(PAWAN DEV KOTWAL)

Registrar